

(Physical/Virtual/Hybrid mode)
MICROSOFT TEAMS MEETING I.D. 448-113-536-296
PASS CODE :: bRETWq COURT HALL NO.4
SPECIAL LOK ADALAT DATED 18.07.2026
CAUSE LIST FOR BENCH I

CHAIRMAN: HON'BLE SRI JUSTICE K. SREENIVASA REDDY , JUDGE,
HIGH COURT OF ANDHRA PRADESH
MEMBER : SMT. KANAGALA RADHIKA , ADVOCATE,
HIGH COURT OF ANDHRA PRADESH

CRIMINAL REVISION CASES (N.I. ACT)					
ITEM NO.	CATEGORY	CASE NO.	YEAR	COUNSEL FOR THE PETITIONER	COUNSEL FOR THE RESPONDENT
1	CRLRC	3202	2018	M SOLOMON RAJU	PUBLIC PROSECUTOR -R.1 M JAYA RAMI REDDY-R.2.
2	CRLRC	1	2020	SASANKA BHUVANAGIRI	PUBLIC PROSECUTOR AP -R.1
3	CRLRC	2	2020	V V SATISH	PUBLIC PROSECUTOR AP-R.1
4	CRLRC	3	2020	V V SATISH	PUBLIC PROSECUTOR AP
5	CRLRC	8	2020	K S MURTHY	NANDURI SRIRAM--R.1 PUBLIC PROSECUTOR-R.2.
6	CRLRC	10	2020	V S K RAMA RAO	PUBLIC PROSECUTOR AP-R.1 O UDAYA KUMAR-R.2.
7	CRLRC	12	2020	K GANI REDDY	BABU SUMANTH VELLAMPALLI-R.1 PUBLIC PROSECUTOR-R.2.
8	CRLRC	15	2020	K SRINIVASA RAO	PUBLIC PROSECUTOR AP-R.3.
9	CRLRC	18	2020	G VIJAYA SARADHI	SIVAPRASAD REDDY VENATI-R.1 PUBLIC PROSECUTOR-R.2.
10	CRLRC	22	2020	KAMBHAMPATI RAMESH BABU	PUBLIC PROSECUTOR-R.2.
11	CRLRC	25	2020	KAMBHAMPATI RAMESH BABU	PUBLIC PROSECUTOR-R.2.
12	CRLRC	29	2020	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR AP-R.1.
13	CRLRC	30	2020	S BALA MOHAN RANGA	KOTHAPALLI SAI SRI HARSHA-R.1 PUBLIC PROSECUTOR-R.2.
14	CRLRC	39	2020	APPALA NAIDU KANNURU	PUBLIC PROSECUTOR AP-R.2.
15	CRLRC	46	2020	SAI GANGADHAR CHAMARTY	K V L NARASIMHA RAO-R.1 PUBLIC PROSECUTOR-R.2.
16	CRLRC	49	2020	N A RAMACHANDRA MURTHY	PUBLIC PROSECUTOR AP-R.1 M RAVIKUMAR-R.2

17	CRLRC	50	2020	T S N MURTHY	PUBLIC PROSECUTOR AP-R.1.
18	CRLRC	51	2020	N N SOMENDRA REDDY	PUBLIC PROSECUTOR AP-R.1.
19	CRLRC	69	2020	TOTA TEJESWARA RAO	PUBLIC PROSECUTOR AP-R.1 ALLADI RADHAKRISHNA-R.2
20	CRLRC	71	2020	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR-R.2.
21	CRLRC	79	2020	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR AP-R.1. SIVA SANKARA RAO BORRA-R.2.
22	CRLRC	93	2020	P S P SURESH KUMAR	PUBLIC PROSECUTOR AP-R.1.
23	CRLRC	114	2020	KAMBHAMPATI RAMESH BABU	P B NARASIMHA MURTY-R.1 PUBLIC PROSECUTOR-R.2.
24	CRLRC	140	2020	V VIJAYA VARDHAN	KANUKOLANU SRI SAI SANJAY-R.1 PUBLIC PROSECUTOR-R.2.
25	CRLRC	158	2020	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR AP-R.1.
26	CRLRC	159	2020	KOLUSU RAVIKIRAN KUMAR	PUBLIC PROSECUTOR AP-R.1 A S C BOSE-R.2.
27	CRLRC	163	2020	N BHARAT BABU	PUBLIC PROSECUTOR-R.2.
28	CRLRC	164	2020	NARASIMHA RAO GUDISEVA	PUBLIC PROSECUTOR-R.2.
29	CRLRC	169	2020	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR AP-R.1. V. POLI NAIDU-R.2.
30	CRLRC	181	2020	MADHAVA RAO NALLURI	NAGESWARA RAO CHAVA-R.1 PUBLIC PROSECUTOR-R.2.
31	CRLRC	195	2020	DEVINENI RADHA RANI	SAI GANGADHAR CHAMARTY-R.1 PUBLIC PROSECUTOR-R.2.
32	CRLRC	196	2020	DEVINENI RADHA RANI	PUBLIC PROSECUTOR-R.2.
33	CRLRC	197	2020	SODUM ANVESHA	PUBLIC PROSECUTOR AP-R.1. INENI VENKATA PRASAD-R.2.
34	CRLRC	203	2020	V N CHAKRAPANI	G VENKATA REDDY-R.1 PUBLIC PROSECUTOR-R.2.
35	CRLRC	210	2020	V MALLIK	PUBLIC PROSECUTOR AP-R.1 T D PHANI KUMAR-R.2.
36	CRLRC	214	2020	R SIVA SAI SWARUP	PUBLIC PROSECUTOR AP-R.1.
37	CRLRC	221	2020	SUMANTH AMIRAPU	PUBLIC PROSECUTOR-R.2.
38	CRLRC	222	2020	Y NARAPA REDDY	NAGA PRAVEEN VANKAYALAPATI-R.1 PUBLIC PROSECUTOR-R.2.

39	CRLRC	225	2020	I V N RAJU	PUBLIC PROSECUTOR-R.2.
40	CRLRC	229	2020	RAMBABU KOPPINEEDI	PUBLIC PROSECUTOR AP-R.1 CHINTAPALLI SRINIVAS-R.2.
41	CRLRC	231	2020	SIMHACHALAM KARUKOLA	PUBLIC PROSECUTOR AP-R.1.
42	CRLRC	233	2020	DHANUNJAYA REDDY K	PUBLIC PROSECUTOR AP-R.1. C PRAKASH REDDY-R.2.
43	CRLRC	238	2020	JITHENDER RAO VEERAMALLA	PUBLIC PROSECUTOR AP-R.1. MANGENA SREE RAMA RAO-R.2.
44	CRLRC	240	2020	CH BHANU PRASAD	PUBLIC PROSECUTOR-R.2.
45	CRLRC	249	2020	HARINATH REDDY SOMA	PUBLIC PROSECUTOR AP-R.1 C. SUBODH-R.2.
46	CRLRC	252	2020	N PRAMOD	B SIVA KESAVA REDDY-R.1 PUBLIC PROSECUTOR-R.2.
47	CRLRC	253	2020	N SRIHARI	PUBLIC PROSECUTOR AP-R.1.
48	CRLRC	263	2020	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR AP-R.1 K K DURGA PRASAD-R.2.
49	CRLRC	268	2020	UMASANKAR LOKANADHAM	PUBLIC PROSECUTOR-R.2
50	CRLRC	270	2020	N N SOMENDRA REDDY	PUBLIC PROSECUTOR AP-R.1 T V JAGGI REDDY-R.2.
51	CRLRC	271	2020	N N SOMENDRA REDDY	PUBLIC PROSECUTOR AP-R.1 T V JAGGI REDDY-R.2.
52	CRLRC	272	2020	N N SOMENDRA REDDY	PUBLIC PROSECUTOR AP-R.1 T V JAGGI REDDY-R.2.
53	CRLRC	273	2020	N N SOMENDRA REDDY	PUBLIC PROSECUTOR AP-R.1 T V JAGGI REDDY-R.2.
54	CRLRC	274	2020	SAI GANGADHAR CHAMARTY	P DURGA PRASAD-R.1 PUBLIC PROSECUTOR-R.2.
55	CRLRC	276	2020	SAI GANGADHAR CHAMARTY	P DURGA PRASAD-R.1 PUBLIC PROSECUTOR-R.2.
56	CRLRC	1250	2019	CH SIVA REDDY	PUBLIC PROSECUTOR -R.2.
57	CRLP	2459	2024	P SRAVAN KUMAR REDDY	M. RAVI KUMAR -R.1. PUBLIC PROSECUTOR -R.2.

**Sd/-
SECRETARY,
APHCLSC.**

(Physical/Virtual/Hybrid mode)
MICROSOFT TEAMS MEETING I.D. 417-742-343-744
PASS CODE :: WbPuLT COURT HALL NO.3
SPECIAL LOK ADALAT DATED 18.07.2026
CAUSE LIST FOR BENCH II

CHAIRMAN: HON'BLE SMT. JUSTICE KIRANMAYEE MANDAVA , JUDGE,
HIGH COURT OF ANDHRA PRADESH
MEMBER : SRI PEDDI VIJAYA BHASKAR , ADVOCATE,
HIGH COURT OF ANDHRA PRADESH

CRIMINAL REVISION CASES (N.I. ACT)					
ITEM NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE PETITIONER	COUNSEL FOR THE RESPONDENT
1	CRLRC	588	2018	V R MACHAVARAM	PUBLIC PROSECUTOR -R.1. RAMA CHANDRA RAO GURRAM-R.2.
2	CRLRC	277	2020	V VIJAYA VARDHAN	PUBLIC PROSECUTOR
3	CRLRC	278	2020	HARINATH REDDY SOMA	PUBLIC PROSECUTOR AP-R.1. C SUBODH-R.2.
4	CRLRC	283	2020	MORTHA SRINU BABU	PUBLIC PROSECUTOR-R.2.
5	CRLRC	288	2020	DASARI S V V S V PRASAD	PUBLIC PROSECUTOR-R.1.
6	CRLRC	289	2020	G VIJAYA SARADHI	PUBLIC PROSECUTOR-R.2.
7	CRLRC	290	2020	ALMAS BEGUM MOHAMMED	PUBLIC PROSECUTOR-R.2.
8	CRLRC	295	2020	V ROOPESH KUMAR REDDY	PUBLIC PROSECUTOR AP-R.1.
9	CRLRC	297	2020	SATHEESH KUMAR EERLA	PUBLIC PROSECUTOR AP-R.1. V V RAVI PRASAD-R.2.
10	CRLRC	299	2020	V R MACHAVARAM	PUBLIC PROSECUTOR AP-R.1. O UDAYA KUMAR-R.2.
11	CRLRC	300	2020	V R MACHAVARAM	PUBLIC PROSECUTOR AP-R.1. O UDAYA KUMAR-R.2.
12	CRLRC	302	2020	SATHEESH KUMAR EERLA	PUBLIC PROSECUTOR AP-R.1. V V RAVI PRASAD-R.2.
13	CRLRC	304	2020	T S N MURTHY	PUBLIC PROSECUTOR AP-R.1.
14	CRLRC	305	2020	VENKATESWARLU KOLLA	PUBLIC PROSECUTOR AP-R.1. O UDAYA KUMAR-R.2.

15	CRLRC	306	2020	V V SATISH	PUBLIC PROSECUTOR AP-R.1.
16	CRLRC	307	2020	V SAI KUMAR	PUBLIC PROSECUTOR AP-R.1.
17	CRLRC	309	2020	V R REDDY KOVVURI	PUBLIC PROSECUTOR AP-R.1. M SIVA JYOTHI-R.2.
18	CRLRC	320	2020	DASARI S V V S V PRASAD	PUBLIC PROSECUTOR AP-R.1.
19	CRLRC	324	2020	KOPPARTHI SUMATHI	SRINIVASULU T-R.1 PUBLIC PROSECUTOR-R.2.
20	CRLRC	331	2020	K RAMA KOTESWARA RAO	HABIBULLA SHAIK-R.1 PUBLIC PROSECUTOR-R.2.
21	CRLRC	337	2020	CHANDRA SEKHAR ILAPAKURTI	NIMMAGADDA REVATHI-R.1 PUBLIC PROSECUTOR-R.2.
22	CRLRC	340	2020	T V S PRABHAKARA RAO	PUBLIC PROSECUTOR AP-R.1.
23	CRLRC	343	2020	TATA SINGAIAH GOUD	LAKSHMANA RAO PAMARTHI-R.1 PUBLIC PROSECUTOR-R.2.
24	CRLRC	352	2020	SREENIVASA RAO VELIVELA	K B RAMANNA DORA-R.1 PUBLIC PROSECUTOR-R.2.
25	CRLRC	379	2020	V R REDDY KOVVURI	PUBLIC PROSECUTOR AP-R.1.
26	CRLRC	385	2020	RAYAPATI SAMUEL JOHN DHARMA RAJU	PUBLIC PROSECUTOR AP-R.1. SURESH KUMAR PUSARLA-R.2.
27	CRLRC	387	2020	C SUBODH	PUBLIC PROSECUTOR AP
28	CRLRC	390	2020	MURALI LINCOLN	PUBLIC PROSECUTOR AP-R.1. G R SUDHAKAR-R.2.
29	CRLRC	395	2020	P NARAHARI BABU	PUBLIC PROSECUTOR AP-R.1.
30	CRLRC	396	2020	D PURNACHANDRA REDDY	K B RAMANNA DORA-R.1 PUBLIC PROSECUTOR-R.2.& R.3.
31	CRLRC	397	2020	M DELHI BABU	PUBLIC PROSECUTOR AP-R.1.
32	CRLRC	399	2020	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR AP-R.1.
33	CRLRC	400	2020	G V V S VARA PRASAD	ALAPATI LALITH NIKHIL-R.1 PUBLIC PROSECUTOR-R.2.
34	CRLRC	406	2020	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR AP-R.1. O UDAYA KUMAR-R.2.

35	CRLRC	407	2020	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR AP-R.1.
36	CRLRC	414	2020	V SAI KUMAR	PUBLIC PROSECUTOR AP-R.1. TURAGA SAI SURYA-R.2.
37	CRLRC	415	2020	N RAVI PRASAD	M KESAVA RAO
38	CRLRC	426	2020	P NARAHARI BABU	PUBLIC PROSECUTOR AP-R.1. N RANGA REDDY-R.2.
39	CRLRC	429	2020	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR AP-R.1. G VIJAYA SARADHI-R.2.
40	CRLRC	431	2020	M SEKHAR BABU	PUBLIC PROSECUTOR AP
41	CRLRC	432	2020	M/S INDUS LAW FIRM	Y JAYA RAJU-R.1 PUBLIC PROSECUTOR-R.2.
42	CRLRC	433	2020	M/S INDUS LAW FIRM	Y JAYA RAJU-R.1 PUBLIC PROSECUTOR-R.2.
43	CRLRC	435	2020	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR AP-R.1.
44	CRLRC	447	2020	M JAYARAM REDDY	PUBLIC PROSECUTOR-R.1.
45	CRLRC	449	2020	S BALA MOHAN RANGA	PUBLIC PROSECUTOR AP-R.2.
46	CRLRC	455	2020	KATA SAMBASIVA RAO	PUBLIC PROSECUTOR AP-R.1. HARISH KUMAR RASINENI-R.2.
47	CRLRC	463	2020	HABIBULLA SHAIK	PUBLIC PROSECUTOR AP-R.2.
48	CRLRC	467	2020	PALLA BALU ANIL KUMAR	PUBLIC PROSECUTOR AP-R.1. A S C BOSE-R.2.
49	CRLRC	470	2020	S.V.S.S.SIVA RAM	PUBLIC PROSECUTOR AP-R.1.
50	CRLRC	471	2020	S.V.S.S.SIVA RAM	PUBLIC PROSECUTOR AP-R.1. O UDAYA KUMAR-R.2.
51	CRLRC	473	2020	S.V.S.S.SIVA RAM	PUBLIC PROSECUTOR AP-R.1. O UDAYA KUMAR-R.2.
52	CRLRC	474	2020	S.V.S.S.SIVA RAM	PUBLIC PROSECUTOR AP-R.1. O UDAYA KUMAR-R.2.
53	CRLRC	477	2020	S.V.S.S.SIVA RAM	PUBLIC PROSECUTOR AP-R.1. O UDAYA KUMAR-R.2.
54	CRLRC	481	2020	T V JAGGI REDDY	PUBLIC PROSECUTOR AP-R.1

55	CRLRC	491	2020	E SAMBASIVA PRATAP	PUBLIC PROSECUTOR AP-R.1
56	CRLRC	505	2020	YUVARAJ NANNAM	HARINATH REDDY SOMA-R.1.
57	CRLRC	652	2021	N RANGA REDDY	PUBLIC PROSECUTOR -R.1. P NARAHARI BABU -R.2.
58	CRLRC	310	2024	P GOPALA KRISHNA	PUBLIC PROSECUTOR -R.1. O UDAY KUMAR -R.2.
59	CRLRC	593	2025	B P RAJU	G SATYANARAYANA MURTHY -R.1. PUBLIC PROSECUTOR-R.2.

**Sd/-
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